

ITEM NO.1502

COURT NO.11

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).1720/2020

BANK OF INDIA

Appellant(s)

VERSUS

M/S BRINDAVAN AGRO INDUSTRIES PVT LTD

Respondent(s)

Date : 28-02-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. V.Seshagiri, Adv.  
Ms. Kamana Pradhan, Adv.  
Ms. Bela Maheshwari, AOR

For Respondent(s) Mr. Nikhil Jain, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the Reportable Judgment of the Bench comprising Hon'ble Dr. Justice D.Y. Chandrachud and His Lordship.

The appeal is allowed in terms of the Signed Reportable Judgment.

Pending application(s), if any, shall stand disposed of.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master

(The Signed Reportable Judgment is placed on the file)